

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 3278/2024 In C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - Matix Fertilisers and Chemicals Limited

V/s

Abhijit Guhathakurta

Liquidator of EPC Constructions India Limited

IN THE MATTER OF

IDBI Bank Limited.

Vs

EPC Constructions India Limited

**Section: Rule 11 of NCLT, 2016 U/s 7 of the Insolvency and Bankruptcy Code,
2016**

ORDER

IA.No.3278/2024: - Adv. Aditya V Singh, Adv. Naman Jain appeared for the
Liquidator. None appeared for the Applicant. List this matter on **07.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)